

ANNEXURE - 2

List of Creditors of Crystal Facilities Management Private Limited

Summary of List of claims as on January 19, 2023

Drawn for claims up to February 14, 2023

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till February 14, 2023
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till February 14, 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	60,35,48,694	1	28,10,01,500	0	0	32,25,47,194	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class)	0	0	0	0	0	0	0	4	No claims have been received till February 14,



	of creditors)									2023
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till February 14, 2023
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till February 14, 2023
7	Operational creditors (Government Dues)	1	45,88,658	0	0	0	0	45,88,658	7	Annexure -7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till February 14, 2023
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till February 14, 2023
Total		2	60,81,37,352	1	28,10,01,500	0	0	32,71,35,852		

Akshita

Annexure - 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited	03/02/2023	60,35,48,694	28,10,01,500	Secured	28,10,01,500	28,10,01,500	No	100	0	0	0	32,25,47,194	Refer Note 1
	Total		60,35,48,694	28,10,01,500		28,10,01,500	28,10,01,500						32,25,47,194	

Note 1:

1. Four separate Corporate Guarantee Deeds dated March 29, 2018 executed by P K Infrastructures LLP, Earthbuild Greencity Private Limited, Hydric Town Planners Private Limited, Hydric Infrastructure Private Limited.
2. Hypothecation Deed executed by the Corporate Debtor alongwith Corporate Guarantors dated March 29, 2018.
3. Personal Guarantees executed by directors dated March 29, 2018.



Annexure - 7
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	Income Tax Department	The President of India, On behalf of Govt. of India through The Income Tax Officer-6(4), Delhi	14/02/2023	45,88,658	0	Unsecured	No	0	0	0	45,88,658	0	Refer Note 2
	Total			45,88,658	0			0	0	0	45,88,658	0	

Note 2:

The amount of claim of INR 45,88,658 is under verification as certain queries with respect to the claim have been raised before the claimant.

